

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 111 of 2011 &
I.A. No.180 of 2011

Dated :5thSeptember, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kalyanpur Cements Limited ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Apoorva Misra

Counsel for the Respondent(s):

ORDER

Post the matter on **16.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS